

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

55(ND)/2016

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2019.**


**NAME OF THE COMPANY: Rajeev Behl Vs. S.S. Con Build Pvt. Ltd.**

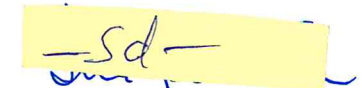
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
<b>Present:</b>		Mr. Manish Sharma, Mr. Kirish Gandhi, Mr. Ninad Dogra, Advocates for the Petitioner.		
		Mr. Diggaj Pathak, Mr. Shweta Sharma, Mr. Qasim Kumar, Mr. Aditya Singhal, Mr. Madhavi Khaur, Mr. Saurabh D. Karan Singh, Advocates for the Respondent.		

**ORDER**

List this case for final arguments on merits on 16.09.2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**